

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/2016
NAME OF THE PETITIONER(S) : S.Ganesh and Another
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|---|---------------------|---|
| 1. | C. PRASANNA VENKATISH | for Petitioners |  |
| 2. | S. MUKUNDAN
Counsel representing
C.D. MULHEKKAR,
Advocate, New Delhi | for Respondent No.1 |  |

ORDER

Counsel representing both the parties present. This matter is directed to be posted alongwith connected TCP/4/2016. Time extended at request. Put up on **24.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)